

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.162 of 1998

Friday this the 13th day of February, 1998.

CORAM

HON'BLE MR.A .V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Jayakumar S/o Sankaran Vaidyan,  
aged 28 years, Dhanwandhari Sadanam,  
Prayar PO. Alapuzha.

...Applicant

(By Advocate Mr. R.Sreeraj rep.MR Rajendran Nair)

Vs.

Sub Divisional Inspector,  
(postal), Karunagappally.

..Respondent

(By Advocate Mr. Sunil Jose, ACGSC)

The application having been heard on 13.2.1998, the Tribunal  
on the same day delivered the following:

O R D E R

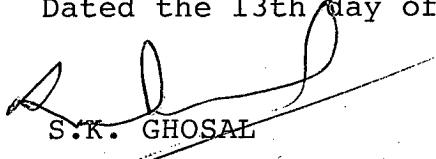
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The prayer in this application is that the respondent  
may be directed to consider the candidature of the applicant  
also for appointment to the post of Extra Departmental  
Delivery Agent, Azheekkal PO. When the matter came up for  
hearing today, learned counsel on either side state that it  
is Azheekal Thura and not Azheekal. Learned counsel for the  
respondents states that there is a proposal to take action  
for selection and appointment to the post of Extra  
Departmental Delivery Agent, Azheekal Thura PO and that the  
candidature of the applicant also would be considered, even  
though his name is not sponsored by the Employment Exchange.  
Taking note of the above submission of the learned counsel

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for the respondents, we dispose of this application directing the respondent to consider the candidature of the applicant also though not sponsored by the Employment Exchange in the selection and appointment to the post of Extra Departmental Delivery Agent, Azheekal Thura Post Office. No order as to costs.

Dated the 13th day of February, 1998.



S.K. GHOSAL  
ADMINISTRATIVE MEMBER



A.V. HARIDASAN  
VICE CHAIRMAN

| ks |